

economic interest to the country. I have been telling this from the beginning.

MR. SPEAKER: I think, you are a Member of the Business Advisory Committee.

SHRI JYOTIRMOY BOSU: I am very much....

MR. SPEAKER: We have been missing you for some time; I have forgotten.

SHRI VASANT SATHE (Akola): Sir, I had given today a notice under Rule 377 to make a statement in the House about the students of medical colleges who are on strike and are in great distress, as you must have seen. Will you allow me at least tomorrow?

SHRI SAUGATA ROY: A calling attention notice has also been given on the same subject.

SHRI VASANT SATHE: Either allow us a calling attention for this. There is need for more doctors in the country, but they are being treated badly.

MR. SPEAKER: I will consider this.

12.12 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### NINTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Ninth Report of the Committee on Public Undertakings on Central Inland Water Transport Corporation—Mismanagement in Organization, Administration and Financial Matters.

#### COMMITTEE ON SUBORDINATE LEGISLATION

##### EIGHTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Eighth Report of the Committee on Subordinate Legislation.

#### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

##### NINETEENTH AND TWENTIETH REPORTS

SHRI SURAJ BHAN (Ambala): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Nineteenth Report on the Ministry of Information and Broadcasting—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Films Division.

(2) Twentieth Report on the Ministry of Information and Broadcasting—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in All India Radio.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### EIGHTEENTH REPORT

SHRI KRISHNA CHANDRA HALDER (Durgapur): I beg to present the Eighteenth Report of the Committee on Private Members' Bills and Resolutions.